

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 207 of 2012 &  
I.A. No. 68 of 2013  
**&**  
**Appeal No.116 of 2012****

**Dated :16<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Nabha Power Ltd. & Anr. ... Appellant(s)  
Versus  
Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukherjee  
Mr. Aniket Prasoon  
Ms. Kanika Chug**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan for R.1  
Mr. Sakesh Kumar for R.2**

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **03.07.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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